S

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 89/58/NCLT/AHM/2016 (New)
Co. Appeal No. 10/58/CLB/MB/2015 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

Name of the Company: Nawroz Fali Jilla
V/s.
Atul Ltd. & Ors.

Section of the Companies Act: Section 58 of the Companies Act, 2013;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pankaj Modi	Advocate	(Atul Ltd) for R 1.	P.K. Modi
2.				

ORDER

None present for petitioner and other Respondents. Learned Advocate Mr. Pankaj Modi present for the Respondent no.1

Vakalatnama filed by Learned Advocate Mr. Pankaj Modi for Respondent no.1.

In spite of issues of notices appellant is not appearing before this Tribunal. It appears that appellant is not interested in prosecuting this appeal.

Hence appeal is dismissed for default. No order as to costs.

2/3/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of March, 2017.